

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

**Court No. 2
CAUSE LIST**

**DATE: 12th September, 2014
Time: 10:30AM**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE Dr. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	M .A. No.605/2014 Original Application No.173/2013.	Anil Kumar Nanda & Anr. Vs. MoEF & Ors.	Mr. J.Sagar Associates for the Applicant.	
FOR HEARING				
2.	Original Application No.162/2014 & M.A. No. 597/2014 & 598/ 2014.	Ms. Madhur Panjwani Vs. Delhi Development Authority & Anr.	Mr. Vijaya Panjwani, Adv. Applicant. Mr. Rajiv Bansal, Adv. For R-1. Mr. N.P.Singh, Adv. For R-4. Mr. Bikas Kar gupta & Nandini Sen, Adv. or the intervenor	

For order, cause list and other information please visit our website: www.greentribunal.gov.in

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

**Court No. 2
CAUSE LIST**

**DATE: 12th September, 2014
Time: 2.00 PM**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE Dr. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR HEARING				
1.	Original Application No.182/2013 & M.A.No.370/2014.	Randhir Singh (Sarpanch) & Ors. Vs. State of Haryana & Ors.	Mr. Akhil Sibal & Mr. Amer Mushtaq Salim, Adv .For the Applicant. Mr. Narender Hooda, Sr. Adv. for R-1 to R-4. Mr. Dhruv Mehta, Sr. Adv. For R-5. Mr. M. Dutta Adv. for R-6. Ms. P. B. Singh, Adv. for R-7.	

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